

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 21901/2019

(Arising out of impugned final judgment and order dated 20-05-2019 in SB No. 29803/2017 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

SARDAR KHAN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 24-03-2022 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)

Mr. Shankar Kumar Jha, Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s)

Mr. Pradeep Misra, AOR

UPON hearing the counsel the Court made the following
O R D E R

The matter may not be deleted from the List of 04th
April, 2022.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER